

**ADDITIONAL DUTIES OF EXCISE
(GOODS OF SPECIAL IMPORTANCE)
AMENDMENT BILL***

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

MR. DEPUTY SPEAKER : The question is

“That leave be granted to introduce a Bill further to amend the Additional Duties of Excise (Goods of Special Importance) Act, 1957.

The motion was adopted.

SHRI JANARDHANA POOJARY : I introduce** the Bill.

14.07 hrs.

UNION DUTIES OF EXCISE (ELECTRICITY) DISTRIBUTION (AMENDMENT) BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : On behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill to amend the Union Duties of Excise (Electricity) Distribution Act, 1980.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to amend the Union Duties of Excise to (Electricity) Distribution Act, 1980.”

The motion was adopted.

SHRI JANARDHANA POOJARY : I introduce** the Bill.

14.08 hrs.

**ESTATE DUTY (DISTRIBUTION)
AMENDMENT BILL.**

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANAR-

DHANA POOJARY) : On behalf of Shri Pranab Kumar Mukherjee, I beg to move for leave to introduce a Bill further to amend the Estate Duty (Distribution) Act, 1962.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Estate Duty (Distribution) Act, 1962.”

The motion was adopted.

SHRI JANARDHANA POOJARY : I introduce** the Bill.

14.09 hrs.

MATTERS UNDER RULE 377

(i) Need to relax the ban for hilly areas in regard to creation of new posts and filling up of vacant posts.

PROF NARAIN CHAND PARASHAR (Hamirpur) : The imposition of total ban on the creation of new posts or filling up of the vacant posts by the Government of India has resulted in a serious set back to the provision of various developmental facilities like opening of new post offices/upgradation of BPOs/EDSOs to the status of Departmental sub-offices and the provision of telecom facilities even in cases where the State Government/local public offer to pay the loss. The situation is extremely depressing in hilly areas like Himachal Pradesh, Jammu & Kashmir, UP Hill areas and North Eastern Hill States, which were exempted earlier from the imposition of this ban, since it takes a longer time to provide such facilities in such areas and the cost is also higher. So I request the Ministry of Finance to relax the ban and exempt the hilly areas from its operation, at least with regard to the provision of developmental facilities.

(ii) Non-availability of postal articles in certain rural post offices in Bihar.

श्रीमती कृष्णा साहू (बेगूसराय) : उपाध्यक्ष महोदय, नियम 377 के अधीन निम्नलिखित विषय की ओर मैं सरकार का ध्यान आकर्षित करना चाहती हूँ।

* Published in Gazette of India Extra-ordinary, Part II, Section 2, dated 30-4-1984.

** Introduced with the recommendation of the President,

अभी मैं अपने संसदीय क्षेत्र जिला मुंगेर (बिहार) के भ्रमण पर गई थी जहां लखीसराय सिकन्दरा, मटिहानी, हलसी और बड़हिया के अंतर्गत ग्रामीण डाक घरों में अन्तर्देशीय पत्रों, मनीआर्डर फार्मों, पोस्टल आर्डरों का सर्वथा अभाव की शिकायत सुनने को मिली। न केवल देहाती बल्कि प्रखण्ड मुख्यालयों में भी उपलब्ध नहीं है। जिला मुख्यालयों एवं प्रान्त के मुख्यालय के भी डाकघरों में अनेक बार लोगों को दौड़ लगानी पड़ती है। तब जाकर पोस्टल आर्डर, अन्तर्देशीय पत्र एवं मनीआर्डर फार्म जाकर मिलता है। यह बहुत ही दुखद स्थिति है। अन्तर्देशीय पत्रों, मनीआर्डर फार्मों एवं पोस्टल-आर्डरों की आवश्यकतानुसार पूर्ति नहीं की जाती, यह अत्यन्त दुखद है। भारत सरकार के डाक-तार विभाग की इस प्रकार की व्यवस्था से आम जनता को बहुत कष्ट उठाना पड़ता है। 35 पैसे के अन्तर्देशीय पत्र के लिए 25 रु० रेल भाड़ा देकर जिला स्तर के पोस्ट आफिस में जाना पड़ता है। सरकार अविलम्ब कार्यवाही करे ताकि ग्रामीण क्षेत्रों के डाकघरों में सभी उपयोगी डाक सामग्री उपलब्ध हो सके।

(iii) Extension of Yamuna-Ganga terms up to Delhi in the morning and upto Mathura in the evening.

श्री दिगम्बर सिंह (मथुरा) : उपाध्यक्ष महोदय, मथुरा के अनेक व्यक्ति प्रति दिन दिल्ली सुबह आते हैं और शाम को मथुरा जाते हैं। अधिकतर ऐसी रेलगाड़ियां हैं जिनमें वे बैठ नहीं सकते। ऐसी कोई नहीं जिससे आया जा सके। यदि यमुना गंगा रेलगाड़ी को सुबह मथुरा से आगे बढ़ा कर दिल्ली तक और शाम को दिल्ली से मथुरा तक कर दिया जाय तो जनता को सुविधा होगी। इससे 'आगरा की जनता को भी लाभ होगा। माननीय रेल मंत्री से निवेदन है कि या तो मेरे सुझाव के अनुसार या जिस प्रकार उचित समझे मथुरा के लोगों की दिल्ली आने जाने की समस्या को हल करने के लिए आवश्यक और शीघ्र कार्यवाही करने की कृपा करें।

(iv) Need to direct Punjab Government to transfer the charge of head works of Ropar, Ferozepur and Hariks to Bhakra Beas Management Board as per Punjab Re-organisation Act, 1966.

SHRI VIRDHI CHANDER JAIN (Barmer) : As per Punjab Re-organization Act, 1964, the headworks on the rivers Sutlej, Ravinand Beas were to be transferred to the Bhakra Beas Management Board, but only Nagal headwork has been transferred to the Bhakra Beas Management Board, and the other three headworks, namely Ropar, Ferozepur and Harike are still under the control of the Punjab Government. Rajasthan has brought to the notice of the Government of India that for proper distribution of irrigation waters to be made available to Rajasthan, the control of the headworks should be transferred to the Bhakra Beas Management Board. Punjab has not handed over the control of these headworks, inspite of best efforts made by Rajasthan and Haryana.

It is a singular example of an Act of Parliament having not been implemented for a period of 18 years.

The matter has to be agitated, as because of the control of these headworks, particularly Harrike Barrage, Punjab manages to utilize more water than its share, and Rajasthan suffers every year because of sort supplies made by Punjab.

It is, therefore, requested that Central Government must come to the aid of Rajasthan and Haryana, and direct Punjab Government to hand over the control of the headworks, viz. Ropar, Ferozepur and Harike to Bhakra Beas Management Board, for proper distribution of irrigation waters to be available to Rajasthan and Haryana.

(v) Supply of adequate quantities of diesel to farmers in U.P.

श्री हरिकेश बहादुर (गोरखपुर) : उपाध्यक्ष महोदय, उत्तर प्रदेश के विभिन्न भागों मुख्यतः पूर्वी उत्तर प्रदेश में डीजल का भीषण अभाव हो जाने के कारण किसानों के सामने घोर संकट उत्पन्न हो गया है। किसानों द्वारा प्रयोग में लाये जाने वाले डीजल पर आधारित उन सभी कृषि यन्त्रों को जिनके द्वारा रबी की फसल की मड़ाई